

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:756  
ANSWERED ON:27.11.2014  
IRREGULARITIES IN SCHEMES FOR MINORITIES  
Mukherjee Shri Abhijit

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Government has noticed alleged irregularities in the implementation of schemes for the minority communities;
- (b) if so, the details thereof indicating the cases which have been reported during the last three years and the current year, State-wise; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) No cases of alleged irregularities in the implementation of schemes for the minority communities have been brought to the notice of the Ministry of Minority Affairs, from any State Government or UT Administration. However, public references on implementation of Schemes received in the Ministry, from time to time, are forwarded to the State Government/UT Administration for appropriate action as per the relevant guidelines of concerned Scheme / Programme.
- (b) & (c) Do not arise in view of (a) above.